

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 265 of 2013 &**  
**IA Nos. 357 & 364 of 2013**

**Dated : 28<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**BSES Yamuna Power Ltd.**

**... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**...Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Adv.,**  
**Mr. Hasan Murtaza**  
**Mr. Aditya Panda**

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. No. 364 of 2013 (Appl. for stay) to the Respondents returnable on 18.11.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.11.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/vs